

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

In compliance with the Order No. 17/DHC/Gaz/G-1/2019 dated 04.04.2019 of the Hon'ble High Court of Delhi, New Delhi, all the Criminal Appeals & Criminal Revisions pending before the courts as mentioned in column no. 2 are hereby withdrawn and assigned to the Courts as mentioned in column no. 3 immediately for disposal in accordance with law:

Sl. No.	Name of the Transferor Courts (2)	Name of the Transferee Courts (3)
1	Sh. O.P. Saini, Ld. District & Sessions Judge-cum- Spl. Judge (PC Act) (CBI), RACC	Sh. Satish Kumar Arora, ASJ-02 (FTC)
2	Ms. Santosh Snehi Mann, Spl. Judge (PC Act) (CBI)-03	Sh. Anil Antil, ASJ-04
3	Sh. Arvind Kumar, Spl. Judge (PC Act) (CBI)-01	Sh. Rakesh Syal, ASJ-03
4	Sh. Anurag Sain, Spl. Judge (PC Act) (CBI)-06	Sh. Sudesh Kumar-II, Spl. Judge (NDPS)
5	Sh. Lal Singh, Spl. Judge (PC Act) (CBI)-02	

It is further directed that all the Ahlmads/Asstt. Ahlmads posted in the transferor Courts shall hand over the records/registers to the Ahlmads/Asstt. Ahlmads of the transferee Courts.

Further, Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts are directed to ensure that the lists of Criminal Appeals and Criminal Revisions so assigned be displayed outside the Court Rooms and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers/litigants. Ahlmads/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned Criminal Appeals and Revisions to the Incharge, Computer Branch, New Delhi District well in time and In-charge Computer Branch shall ensure that the same be uploaded on the website of New Delhi District.

**(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

No. 4498-4529 /Judl./NDD/PHC/ND

Dated:- 05/9/19

Copy forwarded for information/necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Officers concerned, New Delhi District.
4. The Chief Prosecutor, Prosecution Branch, New Delhi District.
5. All the Secretaries, Bar Associations, Delhi/New Delhi.
6. Branch Incharges, Bail & Filing, Computer and Care Taking Branch, New Delhi District.
7. PS to the undersigned.
8. The PRO/APRO, New Delhi District.
9. The Web Site Committee (Hindi & English), Tis Hazari Courts, Delhi.